

members from among themselves to serve as members of the Indian Central Oilseeds Committee."

Mr. Speaker: The question is:

"That in pursuance of sub-section (s) of section 4 of the Indian Oilseeds Committee Act, 1946, as amended from time to time, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Central Oilseeds Committee."

The motion was adopted.

12:18 hrs.

NATIONAL COOPERATIVE DEVELOPMENT CORPORATION BILL*

The Minister of Community Development, Panchayati Raj and Co-operation (Shri S. K. Dey): Sir, I beg to move for leave to introduce a Bill to provide for the incorporation and regulation of a corporation for the purpose of development of agricultural produce and certain other commodities on co-operative principles and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the incorporation and regulation of a corporation for the purpose of development of agricultural produce and certain other commodities on co-operative principles and for matters connected therewith."

The motion was adopted.

Shri S. K. Dey: Sir, I introduce† the Bill.

12:19 hrs.

MOTION ON ADDRESS BY THE PRESIDENT—contd.

Mr. Speaker: We will now take up further consideration of the following motion moved by Shri Harish Chandra Mathur and seconded by Shri Bhagwat Jha Azad on the 26th April, 1962, namely:

"That an Address be presented to the President in the following terms:

"That the Members of Lok Sabha assembled in this session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 18th April, 1962."

Shri Harish Chandra Mathur (Jalore): What is the programme?

Mr. Speaker: We will be meeting today and then take a decision as to the exact time. Till then we will go on.

Shri Hari Vishnu Kamath (Hoshangabad): Has the total time for the debate been fixed?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): We may go on till tomorrow also and the Prime Minister will reply the day after.

Mr. Speaker: Shri K. L. More may continue his speech.

Shri K. L. More (Hatakanangle): Mr. Speaker, Sir, on Friday last, I was submitting to you about the cause of Scheduled Castes and Scheduled Tribes. I am happy to note that our respected Congress leader hon. Shri

*Published in the Gazette of India Extraordinary, Part II—Sec 2, dated 30-4-1962.

†Introduced with the recommendation of the President.